

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 257 OF 2015
APPEAL NO. 95 OF 2016 & IA NO. 357 OF 2017
APPEAL NO. 232 OF 2016 & IA NOS. 496 & 530 OF 2016

Dated: 12th July, 2017

APPEAL NO. 257 OF 2015

In the matter of :

M/s Jaiprakash Power Ventures Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

APPEAL NO. 95 OF 2016 & IA NO. 357 OF 2017

In the matter of :

Jaiprakash Power Ventures Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

APPEAL NO. 232 OF 2016 & IA. NOS. 496 & 530 OF 2016

In the matter of:

Jaiprakash Power Ventures Ltd. Appellant(s)
Vs.
M.P. Power Management Co. Ltd. & Ors. Respondent(s)

ORDER

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to **29.08.2017 at 2.30 p.m.**

(Court Master)